

Delhi Central Jail

2146. **Shri Kunhan:** Will the Minister of Home Affairs be pleased to state:

(a) the categories of prisoners lodged in the Delhi Central Jail; and

(b) the menu of the diets supplied to the prisoners lodged in the Delhi Jail (class-wise)?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) and (b). A statement containing the required information is laid on the Table. [See Appendix IV, annexure No. 5].

Practice Firing in Jhansi

2147. **Shri Kunhan:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that on the 26th March, 1960 two persons were injured by a bullet which hit them in the course of practice firing in Military field at Nagada in District Jhansi (U.P.);

(b) whether one of the injured died in the hospital; and

(c) whether any compensation is being paid to the members of the family of the deceased woman and injured man?

The Minister of Defence (Shri Krishna Menon): (a) and (b). Yes, Sir. On the 26th March, 1960 two persons were injured by an artillery shell which fell near the village of Nagda during firing practices. Prior to the commencement of firing, the villagers had been warned about the firing practices on that date and a certificate to the effect that the ranges were clear was given by the local civil authorities. The injured persons were evacuated to the Military hospital at Jhansi for treatment, where one of them, a woman, succumbed to her injuries the same night.

(c) A Court of Inquiry has been constituted. The question of compensation will be considered after the proceedings of the Court of Inquiry on the accident are received.

12 hrs.

PAPER LAID ON THE TABLE**AMENDMENTS TO IRON AND STEEL (CONTROL) ORDER**

The Minister of Mines and Oil (Shri K. D. Malaviya): Sir, on behalf of Sardar Swaran Singh, I beg to lay on the Table under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of Notification No. S.O. 814 dated the 2nd April, 1960 making certain further amendments to the Iron and Steel (Control) Order, 1956. [Placed in Library. See No. LT-2087/69].

ESTIMATES COMMITTEE**MINUTES**

Dr. Sushila Nayar (Jhansi): Sir, on behalf of the Chairman of the Estimates Committee, I beg to lay on the Table a copy of the Minutes of the sittings of the Estimates Committee relating to Eighty-ninth Report on Ministry of Rehabilitation—Western Zone.

**ESTIMATES COMMITTEE
EIGHTY-NINTH REPORT**

Dr. Sushila Nayar: Sir, on behalf of the Chairman of the Estimates Committee, I beg to present the Eighty-ninth Report of the Estimates Committee on the Ministry of Rehabilitation—Western Zone.

BOMBAY REORGANISATION BILL**REPORT OF JOINT COMMITTEE**

The Minister of Home Affairs (Shri G. B. Pant): Sir, I beg to present the Report of the Joint Committee on the Bill to provide for the reorganisation of the State of Bombay and for matters connected therewith.